COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 50 OF 2017

Dated: 10th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

New Usha Nagar Co-Operative Housing Society Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Amit Kapur

Mr. Melcom Desai for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 18.12.2018.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

kt/pk